

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).4 7 7 8 / 2 0 0 4

(From the judgement and order dated 2 4 / 0 5 / 2 0 0 3 in CW P No. 1 2 2 / 2 0 0 3 of The
HIGH COUR T OF H. P AT SHI M L A)

B.S.N. L. LT D. & ANR.

Petitioner(s)

V E R S U S

BHU P E N D E R MINHA S & ORS.

Respondent(s)

WI T H SL P (C) NO. 3 2 3 2 of 2 0 0 4

SL P (C) NO. 6 2 2 5 of 2 0 0 4

SL P (C) NO. 6 3 0 7 of 2 0 0 4

(With prayer for interim relief)
(for final disposal)

Date: 1 7 / 0 8 / 2 0 0 7 This Petition was called on for hearing today.

CORA M :

HON' B L E Dr. JUS T I C E ARI J I T PA S A Y A T

HON' B L E MR. JUS T I C E D.K. JA I N

For Petitioner(s)

Mr. Ajit Singh Bawa, Av.

Mr. Arjun Singh Bawa, Adv.

Mr. S. Than a nj ay an, Adv.

For Respondent(s)

Ms. Madhu Moolchandani, Adv.

Mr. Ashok K. Mahaj a n, Adv.

Mr. T.R aj a, Adv.

UPON hearing counsel the Court made the following

OR D E R

Pl ace this matter on a non- miscellaneous day

after four weeks.

(Ganga Thak u r) (Vijay Aggarwal)

P S to Registrar Court Master